

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition (C) No(s).292/2016

KOMAL TAPASVI THROUGH HER GUARDIAN &amp; ORS. Petitioner(s)

VERSUS

MEDICAL COUNCIL OF INDIA &amp; ANR. Respondent(s)

AND W.P.(C)No.293/2016-(With office report)

Date : 06/05/2016 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE  
HON'BLE MR. JUSTICE SHIVA KIRTI SINGH  
HON'BLE MR. JUSTICE ADARSH KUMAR GOELFor Petitioner(s) Mr. Chinmoy Khaladkar,Adv.  
Mr. Amol Chitale,Adv.  
Ms. Pragya Baghel,Adv.For Respondent(s) Mr. Vikas Singh,Sr.Adv.  
Mr. Gaurav Sharma,Adv.UPON hearing the counsel the Court made the following  
O R D E RList the matter on 9<sup>th</sup> May, 2016, at 2.00 p.m.(Sarita Purohit)  
Court Master(Sneh Bala Mehra)  
Assistant Registrar